## HARYANA VIDHAN SABHA

## **Starred Questions**

To be asked at a meeting of the Haryana Vidhan Sabha to be held on Monday, the 27<sup>th</sup> August, 2012.

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## **Cases of Road Accidents**

- \*1179. SH. SAMPAT SINGH, M.L.A.: Will the Chief Minister be pleased to state:
  - a) the number of cases of road accidents registered in Haryana from January 1, 2012 till today;
  - b) the number of persons killed and injured in these accidents during the above said period;
  - c) the number of cases in which compensation has been given by Insurance companies or by accused or by the transport department and the Haryana Government togetherwith the total amount thereof;
  - d) the steps taken by the State Government to avoid such accidents and also to implement traffic rules effectively;
  - e) the number of persons missing in Haryana since January 1, 2000 and the number of such persons, category wise, separately i.e. below Eighteen years old and above, male and female; and
  - f) the number of persons who have been declared proclaimed offenders by police and courts?

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Chandigarh: The 22<sup>nd</sup> August, 2012 SUMIT KUMAR, Secretary, Haryana Vidhan Sabha